

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1078
ANSWERED ON:30.07.2010
URBAN INFRASTRUCTURE GOVERNANCE
Abdulrahman Shri ;Gowda Shri D.B. Chandre

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the projects received by the Union Government from the State Governments of Karnataka and Tamil Nadu under the Urban Infrastructure and Governance (UIG) during each of the last three years and up to the current year;
- (b) the details of projects under the scheme from the State which have been cleared;
- (c) the details of projects under the scheme returned for clarifications or modifications and the projects still under consideration of the Union Government;
- (d) whether the funds for the approval projects which have been approved have been released by the Union Government;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Union Government to accord approval to the projects still under consideration?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b): The details of Detailed Project Reports (DPRs) received from the State Governments of Karnataka and Tamil Nadu and approved under the Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission(JNNURM) so far are as under:-

Name of the State No. of DPRs received No. of DPRs approved

Karnataka	75	46
Tamil Nadu	68	52

Details of approved projects for the State of Karnataka and Tamil Nadu are at Annexure -I & II.

(c): No DPR of Karnataka is under consideration of the Government. The DPRs returned for clarifications or modifications etc. to the State Government of Karnataka is at Annexure-III.

The following DPRs of Tamilnadu are presently under consideration of the Ministry.

Sl.No Name of the City Project Name Project cost Date of Receipt
(Rs. in crore)

1. Chennai Construction of 120 MLD STP at Koyembdu 130.00 20-05-2010
2. Chennai Improvement of water supply at Manapakkam 10.44 20-05-2010
3. Chennai Construction of pumping stations along IT corridor 14 28.05 20-05-2010

The DPRs returned for clarifications or modifications etc. to the State Government of Tamil Nadu is at Annexure-IV.

(d) & (e): Yes Madam. Funds for the approved projects have been released. Details are at Annexure-I & II.

(f): DPRs submitted by the State and found in conformity with the guidelines of UIG of JNNURM are considered by the Central

Sanctioning and Monitoring Committee (CSMC) for approval subject to their technical appraisal and availability of funds.